

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.336
TO BE ANSWERED ON 24th JULY, 2024

NEW SUGAR MILLS

†336 SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to set up new and state-of-the-art sugar mills with the help of Central assistance;
- (b) if so, the details thereof;
- (c) the number of sugar mills set up by the Government during the last three years; and
- (d) the number of sugar mills likely to be set up in the country including Uttar Pradesh?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): The Central Government does not set up sugar mill in any part of the country. Further, sugar industry was deleted from list of industries requiring compulsory licensing, vide press note dated 31.08.1998. After, that, any entrepreneur is free to set up sugar mill in any part of the country as per provisions laid down in clause 6A to 6E of Sugarcane (Control), Order as amended from time to time.

(d): Further, during sugar season 2023-24, about 534 sugar mills were operating across the country, out of which 121 sugar mills were in Uttar Pradesh State.
